

In The Central Administrative Tribunal
ALLAHABAD BENCH

I : ORDER - SHEET I I

Review NO 1572000 in
Application No. 2 A. 148/2000 of 199

Applicant (s)

U.O.I. 2015

Advocate for Applicant (s)

Sri. S. Chaturvedi, Adv.

Respondent (s)

S.C. Gupta

Advocate for Respondent (s)

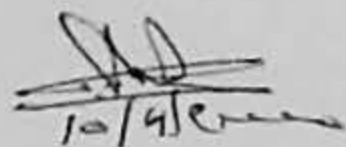
Notes of the Registry

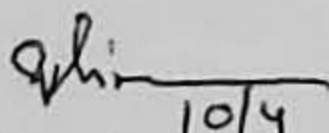
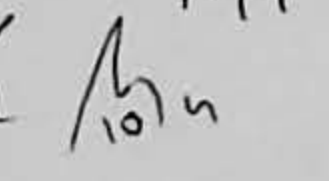
Orders of the Tribunal

O R

RA NO 1572000 in O.A.
148/2000 has been
filed by the Counsel
for the U.O.I. against
order dt. - 1-3-2000
passed by Hon' VC
and Hon' Mr. S. Biswas
A.M.

Submitted before Hon'
V.C.; ~~order~~ under circulation
rules.


10/4/2000

SO (f) 
10/4
SO (f) 
10/4

It is only a direction
to dispose of the
Pendency disciplinary
Case file.
Not a fit case
for review.
V.C. may see it
S Biswas

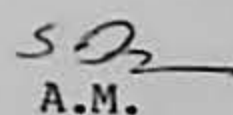
VC

01.6.2000

HON. MR. JUSTICE NEELAM SANJIVA REDDY, V.C.

HON. MR. S. BISWAS, A.M.

There is no error apparent on the face of
the record. Hence this review petition is
dismissed.


A.M.


V.C.